The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):
(a) There is no separate budget provision for this purpose but 55 per cent. of the total number of stipends are reserved for students belonging to Scheduled Tribes, Scheduled Castes and other backward communities.

- (b) Does not arise.
- (c) 45 Tribal students are receiving stipends during 1953-54. The amount of a stipend per mensem is Rs. 7 or 10, according to whether the pupil is in a lower or a higher class. These scholars are also exempted from payment of fees.

LOAN TO ANDHRA STATE

•1710. Shri Raghuramaiah: Shri Lakshmayya:

Will the Minister of Finance be pleased to state:

- (a) the amount of special loan so far advanced to the Government of Andhra for the Construction of the temporary capital at Kurnool:
- (b) whether it is proposed to advance any further amount to the State Government for this purpose; and
 - (c) if so, the amount so proposed?

The Deputy Minister of Finance (Shri A. C. Guha): (a) No loan has been specifically given to the Andhra Government for the construction of the Capital at Kurnool. A loan of Rs. 40 was given to the composite Madras State in July, 1953 for this purpose. Under Sub-section (2) Section 12 of the Seventh Schedule to the Andhra State Act, 1953 the liability for this loan has to be borne by the Andhra Government to the extent of actual expenditure incurred on the Capital prior to 1st October, 1953; this amount, as reported by Accountant General, Madras is Rs. 13,13,999.

- (b) No request has so far been received from the State Government for a loan for the construction of the capital in 1954-55.
 - (c) Does not arise.

SOVIET TECHNICAL ASSISTANCE

*1711. Shri Brajeshwar Prasad: Will the Minister of Finance be pleased to state whether Government have considered the offer of technical assistance under U.N. auspices made by the Soviet representative at the last E.C.A.F.E. Session?

The Deputy Minister of Finance (Shri A. C. Guha): The matter is under consideration.

प्रेसों से जमानतें

*१७१३- श्री नवल प्रभाकरः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) १९५२ तथा १९५३ में केन्द्र द्वारा शासित राज्यों में किन किन प्रेसों से जमानतें मांगी गईं; और
 - (ख) प्रत्येक की कितनी रकम थी?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). I lay on the Table of the House a statement giving the information asked for by the hon. Member [See Appendix VIII, annexure No. 5.]

TRIBAL WELFARE IN TRIPURA

*1720. Shri Dasaratha Deb:

Will the Minister of Home Affairs be pleased to state:

- (a) the amount spent so far out of the total grant sanctioned for the development of the Tribal Areas in Tripura in 1953-54; and
- (b) the main items on which the amount was spent?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The total grant sanctioned by the Central Government was Rs. 4,87,200. According to the latest information available the total amount spent by the State Gov-